

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1442

DATED:- 2/3/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

S. No.	Name of the Court	Rs. In lacs					
		001 Salary	002 T.E	006- Telephone	007 O.E.	014 POL	364-Wages (outsourcing)
1	Pr. D&S Judge, Shopian.	---	---	---	---	0.15	---
2	Pr. D&S Judge, Poonch.	15.00	---	0.10	---	---	---
3	Pr. D&S Judge, Kupwara.	4.49	---	---	---	---	---
4	Pr. D&S Judge, Baramulla.	---	---	0.10	---	---	---
5	Addl. D&S Judge, Srinagar.	---	---	---	0.20	---	---
6	C.J.M. Udhampur.	---	0.25	---	---	---	---
7	Sub Judge, Batote.	0.04	---	---	---	---	---
8	Spl. Mob. Mag. (Tr) Srinagar	2.00	---	---	---	---	---
9	Spl. Mob. Mag. Baderwah.	---	---	---	---	0.25	---
10	Munsiff Buniyar	2.50	---	---	---	---	---
11	Munsiff, Tral.	---	---	0.10	---	---	---
12	Munsiff, Magam.	---	---	---	---	---	0.11
13	Munsiff, Ramban.	2.15	---	---	---	---	---
14	Munsiff, Sogam.	3.00	---	---	---	---	---
15	Munsiff, Charasharief.	---	---	---	---	---	0.07
16	Addl. Mob. Mag. Doda.	0.50	---	---	---	---	---
17	Distt. Mob. Mag. (Tr) Rajouri.	6.00	---	---	---	---	---

By Order.

(Ram Singh)
Deputy Registrar (Acctts) 2/3/19

No: 58559-88 / AC

Dated: 2/3/2019

Copy forwarded to the:-

- 1-4 Pr. D&S Judge, Shopian/Poonch/Kupwara/Baramulla.
5. Addl. D&S Judge, Srinagar.
6. C.J.M. Udhampur
7. Sub Judge, Batote.
8. Spl. Mobc. Mag. (Tr) Srinagar.
9. Special Mobile Magistrate, Baderwah.
- 10-15 Munsiff, Buniyar/Tral/Magam/Ramban/Sogam/Charai-shrief.
16. Addl. Mob. Mag. Doda.
17. Distt. Mob. Mag. (Tr) Rajouri.
18. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
- 19 Treasury Officer, Saddar Treasury, Srinagar.
- 20-32 Treasury Officer, Shopian/Poonch/Kupwara/Baramulla/Udhampur/Batote/Baderwah/Buniyar/Tral/Magam/Ramban/Sogam/Rajouri.Charai-sharief/Doda.
- For inf. and necessary action.
33. Order Book.

9/12/19 for up-lodging
(Signature)

(Signature)
Deputy Registrar (Acctts) 2/3/19